

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31200/2023
(Arising out of impugned final judgment and order dated 25-05-2023
in CRLA No. 8093/2008 passed by the High Court of Judicature at
Allahabad)

DINESH KUMAR YADAV

Petitioner(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

(IA No.160389/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.160387/2023-EXEMPTION FROM FILING O.T. and IA
No.160386/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 21-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Jayesh K. U., Adv.
Mr. Aviral Kashyap, AOR
Ms. Sasmita Tripathy, Adv.
Ms. Himanshi Gupta, Adv.
Ms. Goutami Budhapriya, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is
granted.

Issue notice returnable within four weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)